CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A.No.241 of 1998.

Monday this the 4th day of September, 2000.

CORAM:

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

B. Anandan,
Technical Officer (T-5) (Retired),
Central Institute of Fisheries Technology,
Matsyapuri P.O., Cochin - 29,
now residing at Geetha Vihar,
S.D.P.Y.H. School Road, Palluruthy. .. Applicant

(By Advocate Shri P.V. Mohanan)

Vs.

- 1. The Director,
 Central Institute of Fisheries
 Technology, Matsyapuri P.O.,
 Cochin -29.
- The Director General, Indian Council of Agricultural Research, Krishi Bhavan, New Delhi -110 001.

Respondents

(By Advocate Shri P. Jacob Varghese)

The application having been heard on 4.9.2000, the Tribunal on the same day delivered the following:

ORDER

HON'BLE MR A.V. HARIDASAN, VICE CHAIRMAN

The applicant has filed this application praying for the following reliefs;

"i. To call for the records leading to Annexure A-2 and set aside the same in so far as it does not relax the rigour of Rule 6.4, in granting assessment benefit.

- ii. To declare that part of the Rule 6.4, namely promotion or advance increment(s) will be given with effect from the date following the date of completion of 5 years service in the grade, is unreasonable, inoperative and violative of Article 14 of the Constitution of India.
- iii. To direct the respondent to assess the applicant in grade T-5 by relaxing the provision contained in 6.4 and to grant assessment benefits with effect from 31.12.1997 by refixing the pay in the grade T-5 with all consequential benefits including retiremental benefits.
- iv. Any other appropriate order or direction as this Hon'ble Tribunal deem fit in the interest of justice."
- 2. The respondents resist the claim of the applicant. After making submissions for quiet some time learned counsel of the applicant seeks permission to withdraw this application to take up the matter with the I.C.A.R.

Permission is granted.

Application is dismissed as withdrawn.

Dated the 4th September 2000.

G. RAMAKRISHNAN ADMINISTRATIVE MEMBER

A.V. HARIDASAN VICE CHAIRMAN

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Annexure A-2: True copy of the proceedings No. F. No. 19-18/97-Estt.IV (Pt.) dated 22.12.1997 issued by 2nd respondent.